

Nomination of cases by Hon'ble The Chief Justice on 26/10/2015

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Spl. Appeal Defective - 700/2015	Hon. Krishna Murari, J.	Fresh Filing Section on 26/10/2015
2	Spl. Appeal Defective - 701/2015	Hon. Krishna Murari, J.	Fresh Filing Section on 26/10/2015
3	Spl. Appeal Defective - 702/2015	Hon. Krishna Murari, J.	Fresh Filing Section on 26/10/2015
4	Spl. Appeal Defective - 703/2015	Hon. Krishna Murari, J.	Fresh Filing Section on 26/10/2015
5	Contempt Application (Criminal)- 17/2015	Hon. Sudhir Agarwal, J.	Contempt Section on 26/10/2015
6	W. P. - 1315/2004	Hon. Rakesh Tiwari, J.	Writ C-II Section on 27/10/2015
7	I.T.Appeal - 8/2001	Hon. Krishna Murari, J.	S.T.R./T.T.R. Section on 27/10/2015
8	I.T.Appeal - 250/2000	Hon. Krishna Murari, J.	S.T.R./T.T.R. Section on 27/10/2015
Bench Comprising			
9	I.T.R. - 11/2010 with I.T.R. - 12/2010	Hon. Tarun Agarwala, J. and Hon. S. P. Kesarwani, J.	S.T.R./T.T.R. Section on 27/10/2015
Hon....., J.			
10	Crl. M. A. (u/s 482)- 31048/2015	Hon. Ramesh Sinha, J.	Fresh Filing Section on 26/10/2015
11	Crl. M. A. (u/s 482)- 30954/2015	Hon. Pankaj Naqvi, J.	Fresh Filing Section on 26/10/2015
12	Bail – 37180/2015	Hon. Ramesh Sinha, J.	Fresh Filing Section on 26/10/2015
13	Crl. M. A. (u/s 482)- 29026/2015	Hon. Bharat Bhushan, J.	Listing Section on 26/10/2015
14	Crl. Revision – 2969/2006	Hon. V. P. Pathak, J.	Crl. Revision Section on 27/10/2015
Appropriate Court dealing with such matters			
15	Bail – 36076/2015	Appropriate Court dealing with such matters	Fresh Filing Section on 26/10/2015
16	Crl. M. A. (u/s 482)- 28253/2015	Appropriate Court dealing with such matters	482 Section on 27/10/2015
17	Bail – 35383/2015 (Nomination Appl. -	Appropriate Court dealing with such matters	Bail Section on 27/10/2015

	367915/2015)		
18	Bail – 35809/2015	Appropriate Court dealing with such matters	Bail Section on 27/10/2015
Special Order			
19	Bail – 37224/2015	“Since Hon. Bachchoo Lal, J. is sitting at Lucknow under the present roster, place before Hon. Manoj Misra, J.”	Listing Section on 26/10/2015
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
20	W. P. - 58889/2015	Hon. B. Amit Sthalekar, J.	Fresh Filing Section on 26/10/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

I/C J.R.(LISTING)
27/10 /2015